

647

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WEST ZONE AT, PUNE

ORIGINAL APPLICATION NO. 179 OF 2024 (WZ)

IN THE MATTER OF

Mr. Surti Mohammed Aaqib ...Applicant

Versus

M/s. A. R. Enterprise & Ors. ...Respondents

AFFIDAVIT IN REPLY ON BEHALF OF THE
RESPONDENT NO. 2 (GUJARAT POLLUTION CONTROL BOARD)

1. I, T.C. Patel, Adult, holding the post of Environment Engineer & Unit Head-Ahmedabad City with the respondent No. 2 (Gujarat Pollution Control Board), do hereby state on solemn affirmation that I am duly authorized signatory of GPCB in Hon'ble National Green Tribunal in O.A.No. 179 of 2024 (Mr. Surti Mohammed Aaqib *Versus* M/s. A. R. Enterprise & Ors.)

2. It is submitted that the answering respondent is committed to discharge its statutory functions and obligations. The answering respondent hereinafter referred to as the "Board" is making its best efforts to discharge its statutory functions with utmost



Getet

commitment with whatever limited resources and manpower at its disposal.

3. It is respectfully submitted that the present affidavit is being filed in compliance of the directions issued by Hon'ble National Green Tribunal in O. A. No. 179 of 2024 (**Mr. Surti Mohammed Aaqib Versus M/s. A. R. Enterprise & Ors.**) inter alia directing Gujarat Pollution Control Board (GPCB) to file reply affidavit in the matter by way of its orders dated **30.08.2024 & 14.11.2024**.
4. It is submitted that the impugned industry M/s. **A. R. Enterprise** is a small scale industry engaged in Bleaching & Printing of Cloth and the industry has obtained Consolidated Consent & Authorization (CC&A) order no. AWH-126834 from Gujarat Pollution Control Board (GPCB) for Bleaching & Printing of Cloth-3,30,000 Meters/Month, which is valid up to 21.03.2027. A copy of the CC&A order no. AWH-126834 is annexed hereto and marked as ANNEXURE-RI (Colly)
5. It is respectfully submitted that inspection of the impugned unit i.e. Respondent No. 1 (M/s. A. R. Enterprise) was carried out by officials of the Board on 29.01.2024 with reference to the complaint of Shri Surti Imran Yakubhai. Copy of the inspection report dated 29.01.2024 is annexed hereto and marked as ANNEXURE-RII (Colly) for ready reference.



(Signature)

6. It is submitted that during inspection of M/s. A. R. Enterprise on 29.01.2024, it was observed that the industry has provided one Steam Boiler (Capacity: 0.7 TPH) with MDC (Multi-cyclone Dust Collector) and proposed water scrubber as APCM (Air Pollution Control Measures), however water scrubber still not installed. Unit has also TFH (Capacity: 400 U) with APCMs APH (Air Pre-heater) & MDC (Multi-cyclone Dust Collector). Unit had utilized only waste fire wood as fuel. No lignite stock was observed. During visit, boiler, TFH and provided all APCM were found in operation. During inspection on 29.01.2024, one flue gas emission sample was collected from the common stack attached to the Steam Boiler & TFH. Analysis results of the air sample tabulated hereunder show that all the parameters were within the consent limits:

Sr.	Parameter	Result	Consented Limit
1	PM (mg/Nm ³)	110.19	150
2	SO ₂ (PPM)	19.33	100
3	NO _x (PPM)	1.02	50

Copy of the analysis report of the flue gas sample collected is annexed hereto and marked as ANNEXURE-RIII (Colly).

7. Though analysis results of the flue gas sample was conforming to the consented limits, GPCB issued Show Cause Notice to M/s. A. R. Enterprise on 12.04.2024 for the following irregularities / flaws

(Signature)

observed during the inspection of M/s. A. R. Enterprise on 29.01.2024:

- 1) Unit has provided one steam boiler (Capacity: 0.7 TPH) with only MDC, unit still not installed water scrubber as Air Pollution Control Devise (APCD) as per the CTE condition.
- 2) Unit has not maintained used cartridge record.

A copy of the Show Cause Notice dated 12.04.2024 is annexed hereto and marked as ANNEXURE-RIV (Colly).

8. It is further submitted that M/s. **A. R. Enterprise** has submitted the reply to GPCB's Show Cause Notice dated 12.04.2024 vide their letter dated 23.04.2024 stating that:

- 1) We are using White Coal (briquettes) & Fire Wood as fuel. So, we have not installed Water Scrubber as APCM (Air Pollution Control Measures. We assure you to install and commission Water Scrubber as and when required.
- 2) We are maintaining record of used cartridge, pre-treatment for RO Plant. We are attaching copy of the same for your reference. Also we undertake to maintain records regularly.



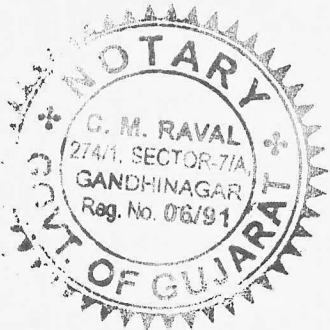
(Handwritten signature)

A copy of the reply letter dated 23.04.2024 received from M/s. A. R. Enterprise is annexed hereto and marked as ANNEXURE-RV (Colly).

9. It is respectfully submitted that inspection of the impugned unit i.e. Respondent No. 1 (M/s. A. R. Enterprise) was carried out by GPCB recently on 19.11.2024. Copy of the inspection report dated 19.11.2024 is annexed hereto and marked as ANNEXURE-RVI (Colly). The observations in the inspection report dated 19.11.2024 showing the recent compliance status of the industry are summarized as under:

9.1 *General Observations:* During visit unit is found in operation and bleaching and printing of cloth is going on. Unit has CCA for Bleaching and Printing of Cloth - 3,30,000 Meter/Month with ZLD conditions, valid up to 21/03/2027. Unit has provided Jiggers - 8 nos., Jet - 1 no., Stentor - 1 no., Flat Belt - 02 nos., Calendar - 1 no. and Zero Zero - 1 no.

9.2 *Water Observations:* Source of fresh water is bore well. Flow meter is provided with Borewell and reading observed was 3092.112 M3. Unit has obtained CGWA certificate for 72.50 KLD ground water extractions, which expired on 01/02/2024. Now, unit has applied for CGWA certificate renewal. The wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. Unit has



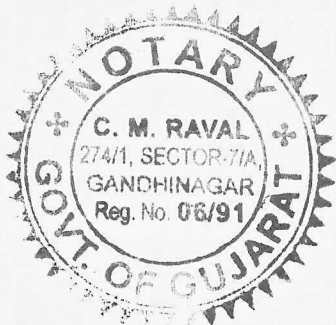
(Signature)

provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO-2, MEE and centrifuge. During visit, provided ETP units are found in operation. Unit has provided facility for sludge removal facility from secondary settling tank. As per flow meter provided the readings observed are, 1) After tertiary - 14137 M3, 2) RO permeate -16086.123 m3, 3) RO reject - 2310.77.77 m3 and 4) MEE condensate - 1104 m3. Unit has maintained ETP logbook and Borewell logbook.

9.3 *Air Observations:* Unit has provided 1- Steam Boiler (Cap.: 0.75 TPH) with MDC and water scrubber and 1- TFH (Cap.: 400 U) with APH and MDC as an APCM with common Stack. Wood is used as fuel. During visit boiler, TFH and APCM are found in operation. One stack sample is collected from common stack.

9.4 *Hazardous Waste Observations:* Unit is member of Eco care TSDF site, valid up to 13/02/2025 for disposal of ETP sludge. During visit @ 4 MT ETP sludge & 2.2 MT MEE salt observed stored.

10. During the inspection of M/s. A. R. Enterprise on 19.11.2024, one flue gas air sample was collected from the common stack attached with the Steam Boiler and the Thermic Fluid Heater (TFH) and analysis results tabulated hereunder show that all the parameters were well within the consented limits.



Sr.	Parameter	Result	Consented Limit
1	PM (mg/Nm ³)	20	150
2	SO ₂ (PPM)	11.25	100
3	NO _x (PPM)	0.122	50

Copy of the analysis report of the flue gas sample is annexed hereto and marked as ANNEXURE-RVII (Colly)

11. It is evident from the Inspection Report dated 19.11.2024 that the industry was operating ETP to achieve ZLD, industry has now upgraded their Air Pollution Control System of the Boiler by installing Water Scrubber and the flue gas emission from the industry was conforming to the consented standards. It is pertinent to mention here that no major non-compliance was observed during inspection of M/s. A. R. Enterprise on 19.11.2024
12. It is respectfully submitted that the impugned industry was visited on several times in the year of 2024 (i.e. on 29.01.2024, 02.05.2024, 19.07.2024, 16.10.2024, & 19.11.2024) but no any unlawful / indiscriminate effluent discharge was observed from the industry. It is further submitted that unlawful discharge of untreated industrial effluent is only apprehension of the petitioner and the industry is operating their ETP to achieve ZLD.
13. Moreover, it is pertinent to mention here that based on verification done on 31.03.2024, Ahmedabad Municipal



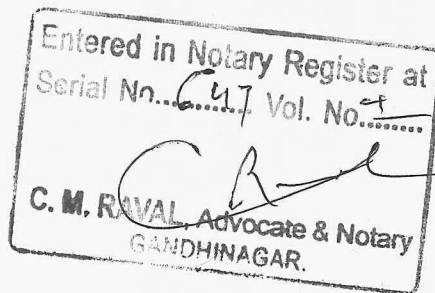
9.5

Corporation (AMC) has sent a letter dated 14.05.2024 to GPCB stating that that no any connection in AMC's drainage line is found from the premises of M/s. A. R. Enterprise. A copy of the AMC's letter dated 14.05.2024 is annexed hereto and marked as ANNEXURE-RVIII (Colly).

14. It is respectfully further submitted that GPCB, as duty bound, has taken appropriate actions from time to time against the impugned unit based on merits and extent of the irregularities observed during the inspections by GPCB officials, including inspections carried out with reference to complaints received from the applicant in the present matter.

What is stated herein above is true to the best of my knowledge and information and beliefs.

Solemnly affirmed, on the oath of this 21st day of November, 2024 at Gandhinagar.



[Signature]

Deponent

Solemnly Affirmed
Before Me

[Signature]
(C. M. RAVAL)
NOTARY
Govt of Gujarat

21 NOV 2024

21 NOV 2024



148 GUJARAT POLLUTION CONTROL BOARD

ANNEXURE-RI

10

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY RPAD

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981 and Authorization under rule 6(b) of the Hazardous & other wastes (Management and Transboundary Movement) Rules'2016, framed under the EP Act-1986.

And whereas Board has received on line consolidated consents & Authorization (CC&A) Renewal cum amendment application **inward No: 270724 dated 22/03/2023** for the consolidated consent and authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under.

CONSENT AND AUTHORISATION:

(Under the provisions / rules of the afore said environmental acts)

To,
M/s. A.R.Enterprise
PWD Guest House, Chandola Lake,
Danilimda, Ahmedabad – 3800228.

1. **Consent Order No: AWH-126834 Date of Issue: 08/06/2023.**
2. The consents shall be valid up to **21/03/2027** for use of outlet for the discharge of trade effluent and emission due to operation of industrial plant for manufacture of the following items / products:

Sr. No	Product	Capacity
1.	Bleaching and Printing of Cloth	3,30,000 Meter/Month

SPECIFIC CONDITION:

1. Industry shall comply with the order of the Hon'ble High Court in the matter of writ petition no.PIL 98/2021 and PIL 110/2021.
2. Industry shall submit "No drainage connection" letter of AMC.
3. Industry shall provide stand alone ZLD within premises for industrial effluent.
4. Industry shall renew CGWA permission for withdrawal of ground water time to time & submit a copy to this office.
5. Industry shall not withdraw ground water without prior permission from CGWA as per Hon'ble NGT order.
6. As per the provision of Rule 18 of Solid waste Management Rule-2016, you are directed to make arrangement in utility to replace at least five percent (5%) of your solid fuel requirement by 'Refused Derived Fuel' i.e RDF.

7. Industry shall comply with coal handling guideline of the Board.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

8. Industry shall comply with fly ash notification 1999 as amended there after & dispose of fly ash only as per provision of notification & MoEF guidelines.
9. Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).

3.0 CONDITIONS UNDER THE WATER ACT:

- 3.1 Source of water: **Borewell.**
- 3.2 The quantity of industrial water consumption shall not exceed **72 KLD (Fresh: 47 KLD+ RO Permeate & condensate of MEE: 25 KLD).**
- 3.3 The quantity of Domestic water consumption shall not exceed **02 KLD.**
- 3.4 The quantity of Domestic effluent from the factory shall not exceed **1.5 KLD.**
- 3.5 Domestic effluent shall be disposed off through soak pit system.
- 3.6 The quantity of industrial effluent from manufacturing process & other ancillary industrial operations shall not exceed **51.09 KLD.**
- 3.7 Industrial effluent shall be treated into primary, secondary and tertiary, Effluent treatment plant followed by UF, RO Plants (Two Stage) and MEE. RO permeate (**41 KLD**), MEE condensate (**6 KLD**) shall be reused in process while RO reject (**10 KLD**) shall be subjected to MEE within premises in order to achieve Zero Liquid Discharge (ZLD)
- 3.8 Industry shall provide fixed pipeline with flow meter for reuse of RO permeate, MEE condensate & as well as inlet to MEE and maintain its record at site on day to day bases.
- 3.9 Industry shall maintain log book for daily operation of ETP including quantity of water consumption, effluent generation and feed to RO plants, MEE, steam consumption for MEE and make it available at site for inspection.

4.0 CONDITIONS UNDER THE AIR ACT:

- 4.1 The following shall be used as a fuel in boiler & TFH respectively :

Sr. No.	Utility	Fuel	Quantity
1.	Steam Boiler (0.75 TPH)	Imported coal /briquette/ white coal	1.2 MT/Month
2.	TFH (400 U)		
3.	RDF		

- 4.2 The flue gas emission through stack attached to Boiler & TFH shall conform to the following standards:

Stack No.	Stack attached to	Stack height	APCM	Parameter	Permissible Limit
1.	Steam Boiler (0.75 TPH)	30 m	Cyclone + water scrubber + Multi Dust Collector	Particulate matter	150 mg/Nm ³
2.	TFH (400 U)			SO ₂	100 ppm
				NO _x	50 ppm

- 4.3 There shall be no Process emission from manufacturing process & other ancillary operation.



150 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

- 4.4 Stack monitoring facilities like port hole, platform/ladder etc., shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.
- 4.5 concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder as per National Ambient Air Quality Standards issued by MoEF & CC dated 18th November-2009. In addition to following parameters Industry shall also carry out AAQ monitoring of all other applicable parameter as per MOEF notification dated 18/11/2009 and submit the report to the Board.

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air
1.	Sulphur Dioxide (SO ₂), µg/ m ³	Annual	50
		24 Hours	80
2.	Nitrogen Dioxide (NO ₂), µg/ m ³	Annual	40
		24 Hours	80
3.	Particulate Matter (Size less than 10 µm) OR PM10 µg/ m ³	Annual	60
		24 Hours	100
4.	Particulate Matter (Size less than 2.5 µm) OR PM 2.5 µg/m ³	Annual	40
		24 Hours	60

- 4.6 The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70 dB (A) during night time. Daytime is reckoned in between 6a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.
- 4.7 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted /displayed to facilitate identification.
- 5.0 **Authorization under Rules 6(2) of Hazardous and other Wastes [Management & Transboundary Movement] Rules – 2016. [Form -2]**
Form for grant of authorization for occupier or operator handling Hazardous waste.
- 5.1 Number of authorization: **AWH-126834 Date of Issue: 08/06/2023.**

(Signature)

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

- 5.2 **M/s. A. R. Enterprise**, is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, treatment, storage, transport of hazardous waste on the premises situated **PWD Guest House, Chandola Lake, Danilimda, Ahmedabad – 3800228**.

Sr. No.	Hazardous Waste	Quantity	Schedule Category	Method of Disposal
1.	ETP Sludge	2.4 MT/Yr	I – 35.3	Collection, Storage, Transportation & Disposal at authorized TSDF.
2.	Discarded container	240 Nos./yr	I - 33.1	Collection, Storage, Decontamination, Transportation & Disposal by selling to authorized recycle.
3.	Evaporation Residue	30 MT/Yr	I-37.3	Collection, Storage, Transportation & Disposal at authorized TSDF.
4.	spent Oil	20 Lit/yr	I - 5.1	Collection, Storage, Transportation & use as lubricant in industry plant machinery.

- 5.3 The authorization shall be valid upto **21/03/2027**.
- 5.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.
- 5.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.5.2 to the industry having valid CCA of this Board.

5.6 TERMS AND CONDITIONS OF AUTHORISATION

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty".



152 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous and Other Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.
18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.
20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.
22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

6 SPECIFIC CONDITIONS:-

- 6.1 The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
- 6.2 Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.
- 6.3 In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
- 6.4 The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.
- 6.5 Unit shall comply provisions of E-Waste Management Rules-2016.
- 6.6 The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
- 6.7 The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period.
- 6.8 The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection.
- 6.9 The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

7 GENERAL CONDITIONS: -

- 7.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
- 7.2 Applicant shall also comply with the general conditions given in annexure I.
- 7.3 Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.
- 7.4 In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
- 7.5 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.
- 7.6 The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.



154 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

7.7 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.

7.8 In case of change of ownership/management the name and address of the new owners/ partners/directors/proprietor should immediately be intimated to the Board.

7.9 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD


(T.C.Patel)
Unit Head

No. GPCB/ABD/AMC/CCA-689/ID:10024/

Date:

ISSUED TO:

M/s. A.R.Enterprise
PWD Guest House, Chandola Lake,
Danilimda, Ahmedabad – 3800228.

Outward No: 745742, 23/06/2023

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

ANNEXURE-R/II

PCB Id: 10024

1 Industry Details A.R. Enterprise

Outward No: 66394-15/04/2024

Email : arshamshir@yahoo.com

Plot No: Phase No: ,
OPP : PWD GUEST HOUSE, CHANDOLA LAKE, DANILIMDA,
AHMEDABAD - 380028

Telephone : 0000000

DIST : Ahmedabad, TAL : Ahmedabad , SIDC : Dani Limda

Inspection Id : 769546 (After SCN Inspection)

Ro Name : Ahmedabad (City)

2 Type / Scale / Sector / Status : RED / SMALL / Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / In Operation

3 Inspection Dt & Time : 29/01/2024 14:50 / Air , Water Person Contacted : Mr. Javed

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 31/07/2015

Commissioned Dt : 15/12/2004 Production Start Dt : 15/12/2004 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 25.000 Dom : 2.000 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 51.000 Dom : 1.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Bore well

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): Zero Liquid Discharge / 0

10 Status of water consent Under the Water Act,1974: AWH-126834-21/03/2027 Last Inward:270724-22/03/2023[DEX]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Chemical Dousing Tank, P-Collection Tank, P-Flash Mixer, P-Floculator, P-Holding Tank, P-Pri Settling Tank, Primary, S-Sludge Dry Beds, T-Mlt. Effect Evaporator, T-Reverse Osmosis

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =2, Process =0 , ETP Cap = 70 , Capacity of All = 1.5

APCM Details : Dust Collector, Water Scrubber, Water Sprinkler

Fuel Used : Agro Waste/Briquettes

Stack Attached to : Boiler, Fuel Heater(Thermic)

14 TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]

15 Lab Charges Pending : Rs. 32830.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2021-2022 Water Cess Return : 2017-2018 HW Monthly Return : 2024-01

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
29/01/2024	SCN	12/04/2024	---	769546	SCN	SCN	798532
17/07/2023	NOT	25/10/2023	33A,,	745215	NOT	OTH	756973
30/05/2023	SCN	07/06/2023	---	738971	SCN	COM	744154

Monthly Patrak Data : Last Return : 202401 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 52705, ETP - 3565, APCM - 0	Meter Reading - 34429, Kilo Litre - 631	Meter Reading - 8117, Kilo Litre - 1261

15/04/2024

1/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

18

One Time Updatations

o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	Torrent Power Ltd.	
p	- On East Direction of the location of the Company	-Kiran Process-1	
p	- On North Direction of the location of the Company	-AMC Road	
p	- On South Direction of the location of the Company	-Kiran Process-2	
p	- On West Direction of the location of the Company	-Plastic Ware House	
o	- Production since (Date) or Proposed	15/12/2004	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
n	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	

General Observation

a	- Is the Industry in Operation ??	Yes	as per crux
a	- R.O File No	ABD-AMC-456	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	N.A	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	ETP	
i	- Nos of Samples : Stack & Ambient	01, 0	

Water Parameter

b	- Source of Water Supply	Bore well	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	04	

Remarks :

15/04/2024

2/7 (Through XGN)



Site Observations during Inspection , PCB-ID: (10024)

Inspection Crux:

Water Observation:

During inspection ETP units along with installed RO units are found in operation. MEE-ATFD found not in operation. unit has holding tank for RO reject water. Looking to the condition unit has reuse the treated water from tertiary outlet and RO permit tank, however not provided flow meter for tertiary outlet. Unit has maintain flow meter record for for Bore well, ETP outlet, RO-Permit, RO reject, MEE condensate. As per record of previous day closing meter reading noted Bore well-34359, ETP outlet-7978, RO-Permit-10799, RO reject-1410, MEE condensate-595.7 as per uploaded logbook record. looking to the condition unit has provided direct reuse line from tertiary treated waste water holding tank, however no any flow meter provided accordingly During visit, unit is found in operation for printing & finishing work. Unit has installed 6-jigger machine, 2- felt belt, 1- continuous ager, 1- auto stanter, 1- calendar, 1-zero zero machine. During inspection P+S+T ETP along with RO is found in operation. MEE not in operation. unit has provided UF system for better result for the RO. Unit has provided additional intermediate waste water holding tanks according to need and retention time. Unit has provided UF permit is collected in 2000 liter capacity RO1 feed tank. RO1 treatment has (2 tubes x 20 ft length *5 membrane) 10 membrane filtration system. During inspection Feed flow is 2.5 m³/hr, permit flow is 1.5 m³/Hr and reject flow is 0.9 m³/ Hr observed during inspection. RO1 permit is collected in reuse tank. RO1 reject is collected in 2000 liter capacity RO1 reject/RO2 Feed tank for further filtration in RO2 . unit has provided (2 tubes x 20 ft length *5 membrane) 10 membrane filtration system for RO2 treatment. During inspection Feed flow is 2000 LPH, Permit flow is 1000 LPH & Reject flow is 1000 LPH observed during inspection. Unit has provided reject storage tank for further evaporation in MEE-ATFD. Unit is member of CETPAHSPA (Z-19) for cloth processing activity with the booking load of 134000 liters/day after EC-Amendment, however not applied for CTE amendment AHSPA. Source of water supply is bore well. during inspection stage wise 4 samples are collected as per given sample details. . No outside discharge observed as per complaint. [511]-16/02/2024

Air Observation:

Unit has provided one steam boiler (cap. 0.7 TPH) with MDC & water scrubber as APCM Unit has also TFH (cap. 400 U) with APCMs APH & MDC. Unit has utilised only waste fire wood as fuel. No lignite stock observed. During inspection one flue gas emission sample is collected from common stack as per given sample details. . During visit, boiler, TFH and provided all APCM are found in operation [511]-16/02/2024

Hazard Observation:

Unit is the member of common TSDF of Eco Care Infrastructures Pvt Ltd vide ECIPL-1968 with validity 13.02.2025. During inspection @ 700 kg ETP sludge & 470 kg MEE salt observed in the premises. Unit has not maintained used cartridge record, however directly sell out to actual user for as per experience practice. [511]-16/02/2024

General Observation:

This unit is visited with reference to complaint dated 04.01.2024 submitted by Surti Imran Yakubhai, 4051, Behind Anjuman high school, Motabamba, Gollimda, Jamalpur-Ahmedabad This complaint received vide HO inward No 923 dated 06.01.2024 with the subject of “discharge of poisonous, with color chemicals and untreated water in the Sabarmati River Illegally.” As per the recent status unit has obtained CTE & CCA-Amendment under ZLD conditions as per PIL-98/2021 guidelines. Unit has no any connection in local area AMC drainage. Unit has self sealed existing drainage chamber. During inspection existing drainage chamber is verified with the cement sealing by the unit as per ZLD condition. Unit has submitted request letter to AMC for drainage



Gujarat Pollution Control Board

PCB Id: 10024

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

disconnection. During inspection unit is found in operation with the product as per consent. No any other product and raw material observed which cause for emitting poisonous gases except fire wood fuel. Unit has installed ETP units for the generated untreated waste water. As per the information given by owner Mr. Javed Samsher criminal application No. 9020/2023 in gayakwad police station registered against complainer (mr. Surti Imran Yakubhai, 4051, Behind Anjuman high school, Motabamba, Gollimda, Jamalpur-Ahmedabad) by my close relative and statement no.2 dated regarding coincidence dated 18.10.2023 may be cause of complaint. Witness photographs are uploaded herewith. Written instruction are given for required compliance. This inspection is carried out with V.U.Dave (APE-GCPC). [511]-16/02/2024
 ~ RO Query to Staff: pl discuss [630]-12/04/2024~SCN Issued [511]-14/04/2024

I recommend : d. Issue Show Cause Notice

W.C Notings: as per I.R.[511-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

- 6). CTE ammendment શરતો મુજબ APCM W/s upgrade કરવું.
- 3). એકમ ખાતે ZLD એકમો પૈકી RO Reject evopration માટે સ્થાપિત MEE મુલાકાત સમયે બંધ જોવા મળેલ છે તો EMS adequacy report મુજબ MEE ની કાર્યક્ષમતા અંતર્ગત ચાલુ રાખવા માટેનું માસિક Scedule દર મહિનાની અથવા અઠવાડિક જરૂરિયાત મુજબ પ્રસિદ્ધ કરવું.
- 4). RO reject water ને MEE માં evoprate કરવાની જગ્યાએ collection tank માં divert કરવામાં આવે છે જે બાબતે ખુલાસો કરવો.
- 1). મુલાકાત દરમ્યાન એકમ ZLD શરતો અંતર્ગત ચાલુ જોવા મળેલ છે.
- 2) એકમ ખાતે સ્થાપિત ZLD એકમો ચાલુ જોવા મળેલ જે અંતર્ગત CIP process RO1 માટે ચાલુ જોવા મળેલ છે.
- 5). મુલાકાત દરમ્યાન 4 stage wise RO/ETP તથા એક air sample ના નમુના એકત્રિત કરવામાં આવેલ છે.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. આપને મળેલ CCA નું compliance report રજૂ કરવું.; We have uploaded compliance report of CCA in CMP Tag. (29/07/2023)	745215(17/07/23)	---
5. એકમમાં ETP નાં MEE Condensate ઉપર, flow meter લગાવવું.; We shall install Flow meter on MEE Condensate of ETP, at the earliest and we shall update you. (29/07/2023)	745215(17/07/23)	---
2. છેલ્લા ૬ મહિનાના Production, raw material વપરાશ, પાણી વપરાશ, w.w. generation - treatment - disposal - reuse, Haz. Waste generation - disposal, light bills, ETP chemical consumption નાં data રજૂ કરવાં (દિન-૨ માં); We have uploaded required data in 000 Tag. (29/07/2023)	745215(17/07/23)	---
3. No drainage certificate (AMC) માટેની Application નું status રજૂ કરવું તેમજ certificate મળ્યાથી બોર્ડમાં રજૂ કરવું.; We have attached our application to AMC for issue of Drainage Disconnection Certificate in 000 Tag. We shall submit the No Drainage Certificate (AMC) after obtaining from AMC. (29/07/2023)	745215(17/07/23)	---
6. ETP ની logbooks maintain (flow meter) reading સાથે કરવી.; We shall regularly maintain ETP Logbook with flow meter reading. (29/07/2023)	745215(17/07/23)	---

15/04/2024

4/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024 21

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. મુલાકાત સમયે એકમ ચાલુ જોવા મળેલ તેમજ ETP units (P+S+T+RO1 & 2 + Evaporator) ચાલુ જોવા મળેલ છે.; We agree for the same. (29/07/2023)	745215(17/07/23)	---
2). મુલાકાત સમયે એકમ ચાલુ જોવા મળેલ. એકમમાં પ્રિન્ટિંગ અને ડ્રાય પ્રોસેસ ચાલુ જોવા મળેલ; We agree for same. (02/06/2023)	738971(30/05/23)	Compliance NOT Required
4). એકમને R.O. Permate તથા M.E.E. inlet પર ફ્લોમીટર લગાવેલ છે.; We agree for same. (02/06/2023)	738971(30/05/23)	Fully Complied
5). એકમને Drainage line જાતે સીલ કરેલ છે.; We agree for same. (02/06/2023)	738971(30/05/23)	Fully Complied
7). બોઇલર ટીએફએચ સાથે અલગ અલગ એમ.ડી.સી. લગાવેલ છે વોટર સ્ક્રબર નું પીઓ આપેલ છે.; We are attaching herewith copy of PO for Water Scrubber. (02/06/2023)	738971(30/05/23)	Fully Complied
3). એકમને P+S+T+U.F.+R.O.1+R.O.2+ M.E.E. installed કરેલ છે મુલાકાત સમયે M.E.E. સિવાય બધા E.T.P. units ચાલુ જોવા મળેલ.; We agree for same. (02/06/2023)	738971(30/05/23)	Fully Complied
6). એકમમાંથી કલેક્શન ટેન્ક તથા આર.ઓ. પરમીટ એમ બે સેમ્પલ લીધેલ છે.	738971(30/05/23)	Compliance NOT Required
1). આપના વિસ્તારમાં હવા, પાણી તથા જમીનના પ્રદૂષણ અંગેની ફરિયાદ મળેલ છે. જેથી આ પ્રકારનું પ્રદૂષણ ન થાય તેની તકેદારી રાખવી; We wish to inform you that we have been taking adequate precautions to avoid any kind of pollution (02/06/2023)	738971(30/05/23)	Fully Complied
આર ઓ ઇનલેટ, રીયુઝ લાઇન તથા MEE લાઇન પર ફ્લો મીટર લગાવી તેની લોગબુક નિભાવવી.; We shall install Flow meter on RO Inlet, Reuse Line & MEE Inlet pipelines at the earliest. (01/04/2023)	730572(28/03/23)	Partial Compliance
ઈટીપી એરિયામાં કલર કોડેડ સ્કેમેટિક ડાયગ્રામ ફ્લો ડાયરેક્શન સહિત લગાવવો.; We shall install color coded Schematic Flow Diagram with Flow Direction in ETP at the earliest. (01/04/2023)	730572(28/03/23)	Partial Compliance
એકમ ખાતે લગાવેલ P+S+T+UF+RO1+RO2 કાર્યરત જોવા મળેલ.; We agree that during visit, P+S+T+UF+RO1+RO2 were in operation (01/04/2023)	730572(28/03/23)	Fully Complied
MEE નો ઉપયોગ આર.ઓ રિજેક્ટ ના પૂરતા સ્ટોકના અભાવે ચાલુ કરવામાં આવેલ નથી તો MEE ચાલુ કર્યા બાદ MEE ઓપરેશન અંતર્ગત ફોટોગ્રાફ્સ રજૂ કરવા.; We shall submit photographs when we shall start operating MEE. (01/04/2023)	730572(28/03/23)	Partial Compliance
મુલાકાત સમયે એકમ કાર્યરત જોવા મળેલ.; We agree that Unit was in operation during visit. (01/04/2023)	730572(28/03/23)	Fully Complied
PIL 98/2021 ના હુકમનું પાલન કરવું.; We shall strictly follow PIL 98/2021 order. (01/04/2023)	730572(28/03/23)	Partial Compliance

15/04/2024

5/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024 22

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (10024)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	A-3	510 ltr for pm & 60 ltr for each so2 & nox / 121	1500-1530	REP	from common stack attached to boiler & tfh through apcm ~	15/2196
2	W-11	@ 6-7 ph on ph strip / 29	1325-1325	REP	treated waste water collected from ro reject ~	light yellowish tint
3	W-11	@7-8 ph on ph strip / 28	1320-1320	REP	treated waste water collected from ro permeate ~	colourless
4	W-11	@7-8 ph on ph strip / 28	1315-1315	REP	treated waste water collected from ro inlet ~	light greyish tint
5	W-11	@ 9-10 on ph strip / 30	1310-1310	REP	untreated waste water collected from collection tank ~	violet

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	30	cmn stk with blr & TFH	YES	DUS,WSC	Agro Waste/Briquette s	0.7 MT/d	not in operation during visit
2	Fuel Heater (Thermic)	0	cmn stk with blr & TFH	YES	DUS,WSP	Agro Waste/Briquette s	0.5 MT/d	not in operation during visit

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	3.600-M.T	COL,REU,STO,TRA
2	Concentration or evaporation residues	I -37.3	30.000-M.T	COL,DSS,STO,TRA
3	Used or Spent Oil	I -5.1	0.022-M.T	COL,CYC,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	2.400-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	bleaching & printing of cloth	0.000	330000.000 - MTS	0.000	Pls delete this
2	cloth processing (dyeing, printing & finishing)	330000.000	330000.000 - MTS	330000.000	Applying for CCA-Amend- ZLD

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	bleach liquor (solution)	2.000 - M.T
2	dyes & chemicals	0.400 - M.T
3	grey cloth	330000.000 - MTS
4	printing gum	0.150 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 27.000	WWG : 52.500	Water Source	Remark
1	Boiler Feed	15.000	1.000	Borewell	
2	Domestic Purpose	2.000	1.500	Borewell	
3	Mnfg Process	0.200	0.000	Borewell	
4	Wash Water	56.800	50.000	Borewell	47.5 KLPD water is recycled to RO Plant

H Solid Waste

Inspection Team : D.S.Patel, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

15/04/2024

6/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024 23

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By(D.S.Patel, SO)

PCB ID	Industry Nm.	Insp ID	Type	InspDt	Act	Team	#A/W/H
10024	a.r. enterprise	769546	SCN	29/01/2024	A/W	511	1/4/0



Plant and machineries

PCB ID	Industry Nm.	Insp ID	Type	InspDt	Act	Team	#A/W/H
10024	a.r. enterprise	769546	SCN	29/01/2024	A/W	511	1/4/0



APCM attached with boiler



ETP units

PCB ID	Industry Nm.	Insp ID	Type	InspDt	Act	Team	#A/W/H
10024	a.r. enterprise	769546	SCN	29/01/2024	A/W	511	1/4/0



RO units



PCB ID	Industry Nm.	Insp ID	Type	InspDt	Act	Team	#A/WH
10024	a.r. enterprise	769546	SCN	29/01/2024	AW	511	1/4/0



Flow meter

READING OF BORE METER			
Date	Op. Read	W. Use	Clo. Read
01/01/26	33898	23	33821
02/01/26	33821	23	33844
03/01/26	33844	24	33868
04/01/26	33868	22	33890
05/01/26	33890	24	33914
06/01/26	33914	23	33937
07/01/26	33937	Close	33937
08/01/26	33937	26	33961
09/01/26	33961	21	33982
10/01/26	33982	23	34005
11/01/26	34005	24	34029
12/01/26	34029	24	34053
13/01/26	34053	22	34075
14/01/26	34075	Close	34075
15/01/26	34075	23	34098
16/01/26	34098	23	34122
17/01/26	34122	24	34145
18/01/26	34145	24	34169
19/01/26	34169	22	34191
20/01/26	34191	23	34214
21/01/26	34214	Close	34214
22/01/26	34214	24	34238
23/01/26	34238	25	34263
24/01/26	34263	24	34287
25/01/26	34287	23	34310
26/01/26	34310	Close	34310
27/01/26	34310	24	34334
28/01/26	34334	25	34359

READING OF ETP OUTLET/RO		
Op. Read	Treated W.	Clo. Read
6856	47	6903
6903	46	6949
6949	49	6998
6998	45	7043
7043	48	7091
7091	46	7137
7137	Close	7137
7137	48	7185
7185	45	7230
7230	46	7276
7276	47	7323
7323	48	7371
7371	45	7416
7416	Close	7416
7416	46	7462
7462	46	7508
7508	47	7555
7555	47	7602
7602	45	7647
7647	46	7693
7693	Close	7693
7693	47	7740
7740	49	7789
7789	47	7836
7836	46	7882
7882	Close	7882
7882	47	7929
7929	49	7978

READING OF PERMIT METER		
A R ENTERPRISE		
Op. Read	Treated W.	Clo. Read
9857	39	9898
9898	38	9936
9936	41	9977
9977	38	10015
10015	42	10057
10057	38	10095
10095	Close	10095
10095	42	10137
10137	38	10175
10175	38	10213
10213	39	10252
10252	42	10294
10294	38	10332
10332	Close	10332
10332	38	10370
10370	39	10409
10409	39	10448
10448	38	10486
10486	38	10524
10524	38	10562
10562	Close	10562
10562	39	10601
10601	41	10642
10642	39	10681
10681	38	10719
10719	Close	10719
10719	39	10758
10758	41	10799

READING OF RO REJECT		
Op. Read	Treated W.	Clo. Read
1230	08	1238
1238	07	1245
1245	08	1253
1253	07	1260
1260	06	1266
1266	08	1274
1274	Close	1274
1274	06	1280
1280	07	1287
1287	08	1295
1295	08	1303
1303	06	1309
1309	07	1316
1316	Close	1316
1316	08	1324
1324	08	1332
1332	08	1340
1340	08	1348
1348	07	1355
1355	08	1363
1363	Close	1363
1363	08	1371
1371	08	1379
1379	08	1387
1387	08	1395
1395	Close	1395
1395	08	1403
1403	07	1410

READING OF CONDENSATE		
Op. Read	Treated W.	Clo. Read
492.1	Nil	492.1
492.1	8.20	500.3
500.3	Nil	500.3
500.3	8.4	508.7
508.7	Nil	508.7
508.7	8	516.7
516.7	Close	516.7
516.7	7.4	524.1
524.1	Nil	524.1
524.1	9.1	533.2
533.2	Nil	533.2
533.2	7.8	541
541	Nil	541
541	Close	541
541	9.3	550.3
550.3	Nil	550.3
550.3	9.4	559.7
559.7	Nil	559.7
559.7	8.7	568.4
568.4	Nil	568.4
568.4	Nil	568.4
568.4	9.5	577.2
577.2	4.6	582.3
582.3	4.7	587
587	Close	587
587	Nil	587
587	8.7	595.7
595.7	Nil	595.7

અમદાવાદ ના મહેરબાન સીટી સેશન્સ જજ સાહેબની કોર્ટમાં

ગાયકવાડ હવેલી પોલીસ સ્ટેશન

ગુના રજુ.નં.એ/૧૧૧૯૧૦૨૧૨૩૦૫૭૨/૨૦૨૩

ઈ.પી.કો. કલમ :- ૩૦૭, ૧૧૪, ૧૨૦(બી) તથા

જી.પી.એક્ટ ની કલમ - ૧૩૫ (૧)

ક્રિમીનલ પરચુરણ અરજી નં. ૯૦૨૦/૨૦૨૩

અરજદાર :- (૧). મોહમદ ઈરફાન સ/ઓફ યાકુબભાઈ સુરતી

વિરુદ્ધ

સામાવાળા :-

સરકાર શ્રી

(મુળ ફરિયાદી :- અલ્તાફ અસ્લમભાઈ સાગર)

બાબત :- અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન સ/ઓફ યાકુબભાઈ સુરતી નાઓની ક્રિમીનલ પ્રોસીયર કોડ ની કલમ - ૪૩૯ અન્યથેની રેગ્યુલર જામીન મેળવવાની અરજી વિરુદ્ધ અમો મુળ ફરિયાદી - અલ્તાફ અસ્લમભાઈ સાગર તરફે સોગંદનામું/વાંધાઅરજી.

સદર કામના અમો મુળ ફરીયાદી :- અલ્તાફ અસ્લમભાઈ સાગર, ઉ.વ. ૩૬, ધંધો - વેપાર, રહેવાસી :- મ.વં. ૩૦૪, ત્રીજો માળ, છીપા રોયલ ટાવર કોમ્યુનીટી સેન્ટર ની પાછળ, ગોળલીમડા રોડ, જમાલપુર, અમદાવાદ નાઓ સદર મુળના અરજદાર - આરોપી નં. (૧) - મોહમદ ઈરફાન યાકુબભાઈ સુરતી નાઓએ તા.૨૭/૧૦/૨૦૨૩ ના રોજ દાખલ કરેલ રેગ્યુલર જામીન મેળવવાની અરજી વિરુદ્ધ નીચે મુજબ સોગંદનામું/વાંધાઅરજી આપી જણાવીએ છીએ કે,

(૧). હું ઉપર જણાવેલ સરનામે મારી માતા - ચાસ્મીન અસ્લમભાઈ સાગર તથા પિતા - અસ્લમભાઈ મોહમદ શરીફ સાગર અને પત્ની - અફસા અને બાળકો સાથે છેતા ૧૪ વર્ષથી રહું છું. મારે સંતાનમાં બે બાળકો છે. જેમાં

મોટી ટીકરી - સૈમલ ઉ.વ.૧૨ તથા તેનાથી નાની ટીકરી - અનાબીયા, ઉ.વ.૫ ની છે. અને હું અને મારા પિતા બેન્ગ મળી દાણીલીમડા કેલીકો ટેકરા પાસે આવેલ અમારી સાગર ટેક્સટાઇલ નામની ફેક્ટરી ધરાવી સાગર કાઉન્ટ અને અનાર ટેન્ડ પ્રોસેસ ના નામથી વેપાર ઇંધો કરી અમારા પરિવાર નું ગુજરાન ચલાવીએ છીએ.

- (૨). ગઈ તા.૧૮/૧૦/૨૦૨૩ ના રોજ રાતના હું તથા મારા મિત્ર - યાસીનભાઈ અબ્દુલ સતીફ સોજતવાલા મારા ફ્લેટ "છીપા રોયલ ટાવર" ના પાર્કિંગ માં આશરે સાડા અગિયારેક વાગ્યે ખુશી પર બેસેલ હતા. તે વખતે અમારા ફ્લેટ "છીપા રોયલ ટાવર" ના પાર્કિંગ ના રસ્તે કે જે મેઈન રોડથી અંદરના ભાગે આવેલ છે. તે પાર્કિંગ ના રસ્તા પ્રવેશવા સુધી બે ગેટ આવેલ છે જેમાં પહેલો ગેટ મેઈન રોડ થી અંદરના ભાગે આવતા આવે છે અને પછી તે જ પહેલા ગેટ માં પ્રવેશતા ત્યાંથી આશરે ૧૫ થી ૨૫ મીટરના અંતરે બીજો ગેટ શરુ થાય છે અને ત્યાંથી પાર્કિંગ શરુ થાય છે. જે પાર્કિંગ ના બીજા ચાલે કે અંદરના ગેટમાં એક એક્સેસ રુ વહીલર આવીને ઉભી રહેલ અને તેના ઉપર ત્રણ ઈસમો બેસેલ હતા અને તેમાંથી બે ઈસમો ઉતરેલ અને જેમાંથી એક ઈસમના હાથમાં ખુદી તલવાર અને બીજાના હાથમાં બેઝબોલ નો ઝાડો ડંડો હતો. અને તેઓએ ઉતરતાની સાથે મને જોઈને મારી તરફ દોડતા દોડતા આવવા લાગેલ. જેથી મે તેઓની હાથમાં તલવાર અને બેઝબોલ નો ઝાડો ડંડો જોઈ હું ગભરાઈ જતા તરત જ ત્યાંથી ઉભો થઈ ફ્લેટના પાર્કિંગ માંથી જતા અન્ય રસ્તે ફ્લેટના આગળ મેઈન રોડ ના ભાગે ભાગવા લાગેલ અને મારા ફ્લેટ ની બાજુમાં મેઈન રોડ ઉપર આવેલ "રોયલ આઈસક્રીમ એન્ડ કોલ્ડ કોર્નર" નામના પાર્લરની આગળ આવતા ત્યાં મારા કાકા - યુજુસ મોહમદશરીફ સાગર પણ પાર્લર ની આગળ બેસેલ હતા. જેથી હું બુમો પાડતો પાડતો મારા ઓળખીતા અને મિત્ર એવા - મોહસીન મહેમુદભાઈ કેલાવાલા ના "રોયલ આઈસક્રીમ એન્ડ કોલ્ડ કોર્નર" નામના પાર્લર ની અંદર જઈ બુમાબુમ કરવા લાગેલ અને તે વખતે સદર પાર્લરમાં નોકરી કરતા ઈશ્વરજી રબારી અને ગોરઘનભાઈ રબારી નામના બંને સત્રા ભાઈઓ પણ પાર્લર ઉપર હાજર હતા અને જેથી હું કઈ જોઈું તે પહેલા જ આ કામના આરોપીઓ તલવાર અને બેઝબોલ નો ડંડો લઈ પાર્લર ની અંદર દુસતા મારા કાકાએ તેઓને રોકવાની કોશીશ કરતા તેમાંથી એક આરોપી કે જે બેઝબોલ લઈને આવેલ તેણે મારા કાકા ઉપર હુમલો કરી મારા કાકાને બેઝબોલના ડંડા વડે જોર જોરથી મારવા લાગેલ અને આ કામનો બીજો આરોપી કે જેના હાથમાં ખુદી તલવાર હતી તે લઈ મને મારી નાંખવાના ઈરાદે આડેઘડ જેમ ફાવે તેમ મારા માથાના ભાગે બે હાથથી જોર જોરથી તલવાર વડે જીવલેણ હુમલો કરવા લાગેલ અને તે વખતે આ પાર્લર ની અંદર પહેલ ઠંડા પીણાનું કેરેટ પહેલ હોઈ તે લઈ મે તેના વડે તલવાર

થી બચવા આડથા કરવા છતાં પણ આ આરોપીએ મને જાનથી મારી નાંખવાના ઈશદે સતત તલવાર વડે હુમલો ચાલુ રાખેલ અને જેથી મેં ઠંડા પીણાના ઠેરેટ વડે જેમ તેમ કરી બચાવ કરતા તલવાર પકડી લેતા આ કામના આરોપીના હાથમાંથી તલવાર છટકી જતા નીચે પડી જતા તેણે પોતાના કમરના ભાગેથી એક છરી કાઢી તેના વડે ફરીથી મારા ઉપર હુમલો કરવાનું ચાલુ કરેલ, જેથી મેં જેમ તેમ કરી બુમાબુમ કરી મારો બચાવ કરેલ અને તે વખતે સદર 'રોયલ આઈસ્ક્રીમ એન્ડ કોલ્ડ કોર્નર' નામના પાર્લર ની અંદર ભોકી કરતા ઈશ્વરભાઈ રબારી અને ગોરદાનભાઈ રબારી તથા ભેગા થયેલ લોકોએ વચ્ચે પડી મને છોડાવેલ અને તે વખતે બુમાબુમ થતા મારો મિત્ર - એચાઠ મહંમદહનીફ અજમેરવાલા તથા મારો સાળો - જાવેદ અસીનભાઈ સમશીર તથા આબુબાબુના લોકોનું ટોળું ભેગું થતા આ કામના આરોપીઓ તેઓની પાસેના હથિયારો લઈને ત્યાંથી તરત જ ભાગી ગયેલા અને તે વખતે મને માથાના ભાગે તલવાર ઘા મારેલ હોવાથી ગંભીર ઈજા થયેલ હોવાથી તેમજ આ કામનો આરોપી મને તલવાર વડે માથાના ભાગે સતત મારવાનું ચાલુ રાખેલ હોવાથી મેં બચાવ કરવા માટે તલવાર હાથ વડે પકડી લેતા મને તલવાર વાગવાથી હાથની આંગળીઓ ઉપર પણ ગંભીર ઈજાઓ થયેલ અને તલાના જમણી તરફના ભાગે પણ તલવાર તથા છરીના ઘા વાગવાને કારણે ઈજાઓ થયેલ હોવાથી ત્યાં હાજર લોકોમાંથી કોઈએ ૧૦૮ ઉપર ફોન કરેલ હોવાથી એમ્બ્યુલન્સ આવી જતા મને અને મારા કાકાને SVP HOSPITAL માં તાત્કાલિક સારવાર માટે લઈ જતા મારા માથાના ભાગે ગંભીર ઈજાઓ થયેલ હોવાથી ત્યાં હાજર ડોક્ટર ધવારા મારા માથાના ભાગે ટાંકા લેવામાં આવેલ.

(૩). અમો ફરિયાદીને બનાવ બંધા બાદના તાત્કાલિક આશરે અડધા કરોડ ની અંદર ધાને કે તા.૧૯/૧૦/૨૦૨૩ ના રોજ આશરે સવા બારેક વાગે હોસ્પિટલ પહોંચી જતા મને સારવાર આપવામાં આવેલ અને ત્યારબાદ તા.૧૯/૧૦/૨૦૨૩ ના રોજ આશરે ૩ વાગે રજા આપવામાં આવતા મને ઘરે લઈ જવામાં આવેલ અને ત્યારબાદ તે જ દિવસે મને જાનથી મારી નાંખવાના ઈશદે જીવલેણ હથિયારો સાથે આવી અમારી ઉપર હુમલો કરી ગંભીર ઈજાઓ પહોંચાડનાર આરોપીઓ તથા પોલીસ તપાસમાં નીકળે તેઓ તમામની વિરુદ્ધ ગાયકવાડ હવેલી પોલીસ સ્ટેશન માં ગુના રજીસ્ટર નં.૧૧૧ ૯૧૦ ૨૧૨૩ ૦૫૭૨ થી ઈ.પી.કો. કલમ - ૩૦૭, ૧૧૪ તથા જી.પી.એક્ટ ની કલમ - ૧૩૫ (૧) મુજબની F.I.R. નોંધાવેલ.

(૪). ત્યારબાદ સદર ગુનાના કામે તપાસ અધિકારી ધવારા કુલ ૪ આરોપીઓ પૈકી આરોપી નં. (૧). - મોહમદ ઈસ્કાન ચાકુબભાઈ સુરતી, રહેવાસી : મકાન નં.૪૦૫૧, જૂની અંબુમળ સ્કુલની પાછળ, મોનલીમડા,

4

જમાલપુર, અમદાવાદ નાઓને તા.૨૩/૧૦/૨૦૨૩ ના રોજ કલાક - ૨૧ : ૧૫ વાગે અટક કરવામાં આવેલ છે તથા આરોપી નં. (૨). - જાવેદ ઉર્ફે ઠાકરે મકસુદખાન પઠાણ, રહેવાસી : મકાન નં.૩૯, અલ્લામસ રો- હાઉસ, ફતેહવાડી, જુહાપુરા, અમદાવાદ તથા આરોપી નં. (૩). નદીમ ઉર્ફે બંટા નિહાલ અહેમદ શેખ, રહેવાસી : મકાન નં.૨, ઉર્વા પાર્ક, યુસુફ મરજુદ પાસે, ફતેહવાડી ટાવર, સરખેજ, અમદાવાદ અને આરોપી નં. (૪). - સમીર ઉર્ફે રોટી મુસ્તાકભાઈ શેખ, રહેવાસી : બાલુસિંગ ના છાપરા, મેલડી માતાના મંદિર પાસે, બહેરામપુરા, અમદાવાદ નાઓને તા.૨૩/૧૦/૨૦૨૩ ના રોજ કલાક - ૨૩ : ૦૦ વાગે અટક કરવામાં આવેલ છે અને તા.૨૪/૧૦/૨૦૨૩ ના રોજ નામદાર એડીશનલ મેટ્રોપોલીટન મેજિસ્ટ્રેટ સાહેબ સમક્ષ રજુ કરી સદર ગુનાના કામે તપાસ અધિકારી દ્વારા ઈ.પી.કો. કલમ - ૧૨૦ (બી) મુજબનો ઉમેરા રીપોર્ટ રજુ કરતા નામદાર મેજિસ્ટ્રેટ સાહેબ દ્વારા તેને F.I.R. સાથે સામેલ રાખવાનો હુકમ કરવામાં આવેલ છે. અને આ કામના આરોપીઓને જ્યુડીશીયલ કસ્ટડીમાં મોકલી આપવામાં આવેલ છે.

- (૫). અમો ફરિયાદી વધુમાં જણાવીએ છીએ કે, આ કામના આરોપી નં.(૧) - મોહમદ ઈરફાન ચાકુબભાઈ સુરતી તથા તેની પત્ની - શાહીના મોહમદ ઈરફાન સુરતી તથા આરોપી નં.(૧) નો સગો ભાઈ - ઈમરાન ચાકુબભાઈ સુરતી તથા તેની પત્ની - રૂક્સાના ઈમરાન સુરતી કે જે અમારા ફ્લેટ થી આશરે ૧૫૦ થી ૨૦૦ મીટરના અંતરે સાથે રહે છે અને આ કામના અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન ચાકુબભાઈ સુરતી ના નાના ભાઈ - ઈમરાન ચાકુબભાઈ સુરતી ની પત્ની - રૂક્સાના ઈમરાન સુરતી આ તમામે ભેગા મળી અમોને ખોટી રીતે હેરાન પરેશાન કરી અમોને જાનથી પતાવી દેવાનું ગુનાહિત ધડચંત્ર રચી ભાકુબાતી ગુંડાઓને પેસા ચૂકવી તેઓની મારફતે અમારી ઉપર છુપલેછુ હુમલો કરાવેલ છે. આમ, સદર ગુનામાં પકડાયેલ અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન ચાકુબભાઈ સુરતી અમો ફરિયાદીને મારી નાંખવાનું કાવતરું કરનાર મુખ્ય ધડચંત્રકાર છે અને સદર ગુનામાં અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન ચાકુબભાઈ સુરતી સિવાય તેનો સગો ભાઈ - ઈમરાન ચાકુબભાઈ સુરતી પણ સદર ગુનાહિત ધડચંત્ર માં પુરેપુરો સામેલ હોવાની અમોને પુરેપુરી શંકા છે અને તેઓ દ્વારા આ કામના આરોપી નં.(૨) થી (૪) તથા તપાસ માં અગ્ર મળી આવે તે તમામ ની સાથે ભેગા મળી મને જાનથી મારી નાંખવાનું આયોજનપૂર્વક નું ધડચંત્ર રચી મારી ઉપર છુપલેછુ હુમલો કરી મને મંભીર ઈજાઓ પહોંચાડેલ છે અને જેથી સદર ગુનાના કામે આરોપી નં.(૨) થી (૪) ના મોબાઈલ નંબરો તથા અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન ચાકુબભાઈ સુરતી અને તેનો સગો ભાઈ -

5

ઈમરાન યાકુબભાઈ સુરતી ના મોબાઈલ નંબરો ના આધારે તેઓની કોલ ડિટેઈલ મેળવી તેની તપાસ થતી ખુબજ જરૂરી છે અને જેથી પણ સદર ગુલાની તપાસ ચાલુ હોઈ સદર ગુલામાં પકડાયેલ અરજદાર - આરોપી.(૧) ને જામીન ઉપર મુક્ત કરવામાં આવે તો પુરાવા સાથે છેડછાડ થવાની અગર તો ખોટા પુરાવાઓ ઉભા કરે તેવી પુરેપુરી શક્યતા રહેલ છે. જેથી પણ આ કામના અરજદાર - આરોપીની જામીન અરજી નામંજૂર થવાને પાત્ર છે.

- (૬). અમો ફરિયાદી નો પત્ની તથા બે નાની બાળકીઓ છે. અને આ કામના આરોપીઓએ ભેગા મળીને અમો ફરિયાદીને જાનથી પતાવી દેવા અમારી ઉપર ઘાતક જીવલેણ કથિયારી વડે અમારા શરીરના માથાના ભાગે તલવારો તથા છરી વડે ગંભીર ઈજાઓ પહોંચાડેલ છે અને બનાવ વખતે અમો પાર્લર માં જતા અમારા હાથમાં ઠંડા પીણાનું કેરેટ આવી જતા સદનસીબે અમારો તેજાથી બચાવ થયેલ છે. અમો ફરિયાદીને નાની નાની બે બાળકીઓ છે અને જો આ બનાવ થી અમારું જીવ જાત તો તેઓની દેખભાળ અને સાર સંભાળ કરવા પાળું આ દુનિયામાં કોઈ ના રહેત અને અમારી પત્ની ને પણ નાની વયે વિધવા તરીકે આખી જિંદગી જીવન પસાર કરવું પડત. આ કામના આરોપીઓએ અમારા જીવની પરવા કર્યા વગર અમારી ઉપર અકેધડ જેમ કાવે તેમ તલવાર અને છરીથી હુમલા કરેલ છે. જો આવા આરોપીને જામીન ઉપર મુક્ત કરવામાં આવે તો આવા આરોપીઓને કાયદા પર ઘઈ જાય અને તેઓમાંથી કાયદાનો ભય મરી પરવારે તેમ છે. જેથી પણ આ કામના અરજદાર - આરોપીની જામીન અરજી નામંજૂર થવાને પાત્ર છે.

- (૭). સદર ગુલાની ગંભીરતાને ધ્યાનમાં લેતા આ કામના અરજદાર - આરોપી નં.(૧) - મોહમદ ઈરફાન યાકુબભાઈ સુરતી ધવારા સદરહુ ગુલામાં મુખ્ય કાપતરાખોર તરીકે ભાગ લેજવી અમો ફરિયાદીનું મૃત્યુ નીપજે તે રીતે ના ઈરાદા અને સંપૂર્ણ જાણકારી સાથે અમારી ઉપર હુમલો કરાવી અમોને માથાના ભાગે તથા ગળાના ભાગે તથા હાથની આંગળીઓ ઉપર ગંભીર ઈજાઓ કરેલ છે. અને સદરહુ હુમલામાં અમારું જીવ જવાનું પૂરેપૂરું જોખમ રહેલ હતું. જેથી આપો ગંભીર પ્રકારનો ગુનો કરવાવાળા ને જો જામીન ઉપર મુક્ત કરવામાં આવે તો તેઓને કાયદાનો કોઈ ડર રહે નહિ અને ફરીથી પણ અમારી ઉપર જાતે કે તેઓના માણસો મારફતે ગમે ત્યારે અને ગમે તે રીતે હુમલો કરે કરાવે તેવું અમોને પૂરેપૂરું જાનનું જોખમ પણ રહેલ છે. જેથી પણ આ કામના અરજદાર - આરોપીની જામીન અરજી નામંજૂર થવાને પાત્ર છે.

6

(૯). વધુમાં અમો ફરિયાદી જણાવીએ છીએ કે, સદર તા.૧૮/૧૦/૨૦૨૩ ના બનાવ પહેલા પણ અમારી ઉપર ગઈ તા.૦૨/૧૦/૨૦૨૩ ના રોજ આશરે પોણા પાંચેડ વાગ્યાના સુમારે દાણીલીમડા, ખેલના મેદાન, ભાટી કમ્પાઉન્ડ ખાતે આવેલ અમારા મિત્ર સફવાન ની ઓફિસે પણ ત્રણ અજાણ્યા ઈસમો અને એક અજાણી સ્ત્રી એ ભેગા મળી મારી મારા ઘરે ઘી રેકી કરી મારો પીછો કરી મારા મિત્ર ની ઓફિસે હું બેઠેલ હતો તે વખતે ત્યાં આવી તે અજાણી સ્ત્રીએ "મારો પીછો કેમ કરો છો" તેવું બોલું બહાનું ઉભું કરી તેની સાથે આવેલ ત્રણ અજાણ્યા ઈસમોએ પહેલા મારી ઉપર જાડા ફંડા વડે હુમલો કરી અને ત્યારબાદ મને તે પેકી એક એ તેની ફેંટમાં છુપાવેલ છરી કાઢી મને પેટના ભાગે મારવા જતા મે મારો પગ વચ્ચે લાવી દેતા મને જમણા પગના નળામાં છરી વાગતા મને ગંભીર ઈજા થયેલ છે. અને જે બાબતેની દાણીલીમડા પોલીસ સ્ટેશન માં ગુના રજુ નં.૧૧૧ ૯૧૦ ૧૨૨૩ ૧૧૩૦/૨૦૨૩ થી તા.૨૭/૧૦/૨૦૨૩ ના રોજ ઈ.પી.કો. કલમ - ૩૨૪, ૫૦૬(૨), ૨૯૪ (ખ), ૧૧૪ મુજબની F.I.R. નોંધાયેલ છે અને ત્યારબાદ અમોએ પોલીસની યાદી દ્વારા SVP HOSPITAL માં પોલીસ દ્વારા કરેલ યાદી મુજબ સારવાર કરાવેલ છે અને તેનું સર્ટિફિકેટ અમોને તા.૦૧/૧૧/૨૦૨૩ ના રોજ હોસ્પિટલ તરફથી મળતા અમોએ દાણીલીમડા પોલીસ સ્ટેશન માં તા.૦૧/૧૧/૨૦૨૩ ના રોજ રજુ કરેલ છે. આમ, સદર ગુનામાં પણ આ કામના અરજદાર - આરોપી નં.(૧) - મોહમદ ઈશ્કાન યાફુબભાઈ સુરતી અને તેનો સગો ભાઈ - ઈમરાન યાફુબભાઈ સુરતી દ્વારા કાવતરું કરી અમોને પતાવી દેવાના ઈરાદાથી અમારી ઉપર હુમલો કરાવેલ છે. જેથી આ કામના અરજદાર - આરોપી નં.(૧) - મોહમદ ઈશ્કાન યાફુબભાઈ સુરતી ખુબજ મોટા ભેજાબાજ છે. અને તેઓને જામીન ઉપર મુક્ત કરવામાં આવે તો મારી તથા મારા પરિવારનું કુવનું પૂરેપૂરું જોખમ રહેલ છે.

(૯). વધુમાં સદર હાલની ફરિયાદમાં જણાવેલ ગાયકવાડ હવેલી પોલીસ સ્ટેશન માં બનાવ પામેલ બનાવ તથા તે અગાઉ તા.૦૨/૧૦/૨૦૨૩ ના રોજ દાણીલીમડા પોલીસ ની હદમાં બનાવ પામેલ બનાવ અંગેના સી.સી.ટી.વી. ફૂટેજ જેવા મહત્વના પુરાવાને ધ્યાને લેતા પણ સદર ગુનામાં સામેલ તમામ આરોપીઓનો ઈરાદો અમોને જાણથી મારી નાંખવાનો હોવાનું સ્પષ્ટ થઈ આવે છે અને સદર ગુનાના કામે તપાસ કરનાર અમલદાર દ્વારા ઘણા બધા સાહેદોના નિવેદનો લેવામાં આવેલ છે. તે પેકી મોટા ભાગના બનાવને નજરે જોનાર સાહેદો છે અને જેથી સાહેદોના નિવેદનો તથા સી.સી.ટી.વી. ફૂટેજથી પ્રથમ ઢ્રષ્ટીએ ધ્યાને લેવામાં આવે તો સદર ગુનાના અરજદાર - આરોપી કે અન્ય કોઈપણ આરોપીને જામીન ઉપર મુક્ત કરવામાં આવે તો અમોને અન્યાય થવા પાત્ર છે. તેમજ આ કામના

7

અરજદાર - આરોપી તથા અન્ય તેનો ભાઈ તથા તેઓના ગુંડાઓ દ્વારા અમોને જાનથી મારી લાંબવા કુવલેણ હથિયારોથી બે વખત હુમલો કરી અંભીર ઈશ્કાનો કરેલ છે અને હાલમાં પણ અમારી તથા અમારા પરિવારની જાનનું જોખમ છે. સદર કામે અમો ફરિયાદી દ્વારા રજુ કરેલ સી.સી.ટી.વી. ફૂટેજ દ્યાને લેવામાં આવે તો પણ આ કામલા આરોપિઓ માથાભારે અને ઝલૂની સ્વાભાવના હોવાનું અને અમે તે વખતે જેલમાંથી છૂટી જઈ અમોને કે અમારા પરિવારને મોટું નુકસાન પહોંચાડે તેવી પુરેપુરી શક્યતાઓ રહેલ છે.

ઉપરોક્ત જણાવ્યા પ્રમાણેની હકીકતોને દ્યાને લઈ આ કામલા અરજદાર - આરોપી નં.(૧) - મોહમદ ઈસ્કાન થાકુબભાઈ સુરતી ની રેગ્યુલર જામીન અરજી લામંજૂર કરવા અરજ છે.

ઉપરોક્ત તમામ હકીકત સાચી અને ખરી છે. જે અમોએ સોગંદ ઉપર જાહેર કરેલ છે.

સ્થળ : અમદાવાદ

તા. /૧૧/૨૦૨૩

.....
સોગંદનામું કરનાર / વાંધેદાર ની સહી

9

અમદાવાદ ના મહેરબાન સીટી સેશન્સ જજ સાહેબની કોર્ટમાં

ગાયકવાડ હવેલી પોલીસ સ્ટેશન

ગુના રજી.નં.એ/૧૧૧૯૧૦૨૧૨૩૦૫૭૨/૨૦૨૩

ઈ.પી.કો. કલમ :- ૩૦૭, ૧૧૪, ૧૨૦(બી) તથા

જી.પી.એક્ટ ની કલમ - ૧૩૫ (૧)

ક્રિમીનલ પ્રચુરણ અરજી નં. ૯૦૨૦/૨૦૨૩

અરજદાર :- (૧). મોહમદ ઈસ્કાન સ/ઓફ ચાકુબભાઈ સુસ્તી
વિરુદ્ધ

સામાયાળા :- સરકાર શ્રી
(મુળ ફરિયાદી :- અલ્તાફ અસ્લમભાઈ સાગર)

બાબત :- દસ્તાવેજી પુરાવા લીસ્ટ

સદર કામના અમો મુળ ફરિયાદી :- અલ્તાફ અસ્લમભાઈ સાગર નીચે મુજબના લીસ્ટથી દસ્તાવેજી પુરાવાઓ રજૂ કરીએ છે.

અ. નં.	દસ્તાવેજની વિગત	પાના નં.
A	અમો ફરિયાદી એ અમારી સાથે તા.૧૮/૧૦/૨૦૨૩ ના રોજ બનવા પામેલ બનાવ અંગેની ગાયકવાડ હવેલી પોલીસ સ્ટેશન માં ગુના રજીસ્ટર નં.૧૧૧ ૯૧૦ ૨૧૨૩ ૦૫૭૨/૨૦૨૩ થી તા.૧૯/૧૦/૨૦૨૩ ના રોજ નોંધાયેલ ઈ.પી.કો. કલમ - ૩૦૭, ૧૧૪ તથા જી.પી.એક્ટ ની કલમ - ૧૩૫ (૧) મુજબની F.I.R. ની ઓનલાઈન કોપી.	૧ થી ૪
B	ઉપરોક્ત અનુક્રમ નં. 'એ' માં જણાવેલ બનાવમાં અમોને થયેલ ઈજાના ફોટોગ્રાફ્સ ની કલર કોપી (નંગ - ૧).	૫
C	અમો ફરિયાદી એ અમારી સાથે તા.૦૨/૧૦/૨૦૨૩ ના રોજ બનવા પામેલ બનાવ અંગેની દાણીલીમડા પોલીસ સ્ટેશન માં ગુના રજી નં.૧૧૧ ૯૧૦ ૧૨૨૩ ૧૧૩૦/૨૦૨૩ થી તા.૨૭/૧૦/૨૦૨૩ ના રોજ નોંધાયેલ ઈ.પી.કો. કલમ - ૩૨૪, ૫૦૬(૨), ૨૯૪ (ખ), ૧૧૪ મુજબની F.I.R. ની ઓનલાઈન કોપી.	૬ થી ૯

10

D	ઉપરોક્ત અનુક્રમ નં. 'સી' માં જણાવેલ બનાવમાં અમોને થયેલ ઈજાના ફોટોગ્રાફ્સ ની કલર કોપી (નંબ - ૨).	૧૦
E	ગાયકવાડ ક્યુલી પોલીસ સ્ટેશન માં બનેલ બનાવ અંગે અમો ફરિયાદીએ લીધેલ સારવાર બાબતેના MLC LEGAL CASE NO.૧૫૨૬/૨૦૨૩, તા.૧૯/૧૦/૨૦૨૩ ની શીટ તથા ઇન્જરી સર્ટીફિકેટ ની નકલ.	૧૧, ૧૨
F	દાણીલીમડા પોલીસ સ્ટેશન માં બનેલ બનાવ અંગે અમો ફરિયાદીએ લીધેલ સારવાર બાબતેના MLC LEGAL CASE NO.૧૪૦૯/૨૦૨૩, તા.૦૨/૧૦/૨૦૨૩ ની શીટ તથા ઇન્જરી સર્ટીફિકેટ ની નકલ.	૧૩, ૧૪

૨. બંને બનાવના વિગતોની કોપી
એ રીતે રજુ કરીએ છીએ.

સ્થળ : અમદાવાદ

તા. /૧૧/૨૦૨૩

.....
સોગંદનામું કરનાર / વાંધેદાર ની સહી



ANALYSIS REPORT FOR AIR

TYPE : Stack-Fine Gas

177

ANNEXURE-RIII

Gujarat Pollution Control Board

Central Laboratory

Paryavaran Bhavan

Sector-10A

Gandhinagar-382010

Tele:23222756

Sample ID:416579 - Analysis Completion:19/02/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 103798

1. Name & : A.R. Enterprise - 10024
2. Address of the Unit : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA AHMEDABAD - 380028,Taluka : Ahmedabad, District : Ahmedabad, GIDC : Dani Limda
3. Nature of Sample : REP-Representative/Grab , (Insp Type : SCN-After SCN Inspection)
4. Sample Collected By : D.S.Patel, SO
5. Date & Time of Collection & Receipt : 29/01/2024, (1500 to 1530)
6. Date of Start & Completion of Analysis : 05/02/2024 & 19/02/2024
7. Sampling Point : from common stack attached to boiler & TFH through APCM ~
8. Fuel : Imp. Coal
9. APCM : Cyclone + W.S. + M.D.C.
10. Thimble & Weight (gm) : 15/2196
11. Temperature on Collection : 121 & Volume-Absord Media : 50 ml each for SOx and NOx
12. Volume-Gas Passed : 510 ltr for PM & 60 ltr for each SO2 & NOx
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	110.19
2	SO2-Stack (PPM)	PPM	IS: 11255 (Part - 2), 1985 (Reaffirmed 2009)	5 - 500 mg/NM3	19.33
3	NOX-Stack	PPM	IS:11255(Part-7), 2005	5 - 500 mg/NM3	1.02

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 19/02/2024

Aggravat. no.

Dr. S. N. Agravat

Field Observation :

20/11/2024 18:38:09

1DBA4986-0A1E-409F-A0B8-BA411B784CBC

Page 1 of 1



Sample ID:416591 - Analysis Completion:20/02/2024

Yarn / Textile processing involving any effluent/emission generating processes
including bleaching, dyeing, printing and colouring / LAB Inward : 103562

TEST REPORT

Test Report No. : 103562

Date: 20/02/2024

1. Name of the Customer : A.R. Enterprise - 10024
 2. Address : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : SCN-After SCN Inspection)
 4. Sample Collected By : D.S.Patel, SO
 5. Quantity of Sample Received : 0
 6. Code No. of the Sample : 416591
 7. Date & Time of Collection & Inwarding : 29/01/2024 , (1325 to 1325) & 30/01/2024
 8. Date of Start & Completion of Analysis : 30/01/2024 & 20/02/2024
 9. Sampling Point : treated waste water collected from RO reject ~
 10. Flow Details (Remarks) : -----
 11. Mode of Disposal : ZLD
 12. Ultimate Receiving Body : 0
 13. Temperature on Collection : 29 & pH Range on pH Strip :@ 6-7 pH on pH strip
 14. Carboys Nos for : as per barcode & Color & Appearance :light yellowish tint
 : Ind :25.000 , Dom :2.000 & Ind :51.000 , Dom :1.500
 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.58
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	98
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2314
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	22
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	5.49
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	960
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	479
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	109
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	26

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 20/02/2024

Dr. S. N. Agravat

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:416589 - Analysis Completion:20/02/2024

Yarn / Textile processing involving any effluent/emission generating processes
including bleaching, dyeing, printing and colouring / LAB Inward : 103561

TEST REPORT

Test Report No. : 103561

Date: 20/02/2024

1. Name of the Customer : A.R. Enterprise - 10024
 2. Address : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : SCN-After SCN Inspection)
 4. Sample Collected By : D.S.Patel, SO
 5. Quantity of Sample Received : 0
 6. Code No. of the Sample : 416589
 7. Date & Time of Collection & Inwarding : 29/01/2024 , (1320 to 1320) & 30/01/2024
 8. Date of Start & Completion of Analysis : 30/01/2024 & 20/02/2024
 9. Sampling Point : treated waste water collected from RO permeate ~
 10. Flow Details (Remarks) : -----
 11. Mode of Disposal : ZLD
 12. Ultimate Receiving Body : 0
 13. Temperature on Collection : 28 & pH Range on pH Strip :@7-8 pH on pH strip
 14. Carboys Nos for : as per barcode & Color & Appearance :colourless
 : Ind :25.000 , Dom :2.000 & Ind :51.000 , Dom :1.500
 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	28
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.88
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	3.0
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1020
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	6
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	2.24
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	595
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	123
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	27
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	<5

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 20/02/2024

Dr. S. N. Agravat

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:416587 - Analysis Completion:20/02/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB Inward : 103560

TEST REPORT

Test Report No. : 103560

Date: 20/02/2024

- 1. Name of the Customer : A.R. Enterprise - 10024
- 2. Address : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA
- 3. Nature of Sample : REP-Representative/Grab, (Insp Type : SCN-After SCN Inspection)
- 4. Sample Collected By : D.S.Patel, SO
- 5. Quantity of Sample Received : 0
- 6. Code No. of the Sample : 416587
- 7. Date & Time of Collection & Inwarding : 29/01/2024 , (1315 to 1315) & 30/01/2024
- 8. Date of Start & Completion of Analysis : 30/01/2024 & 20/02/2024
- 9. Sampling Point : treated waste water collected from RO inlet ~
- 10. Flow Details (Remarks) : -----
- 11. Mode of Disposal : ZLD
- 12. Ultimate Receiving Body : 0
- 13. Temperature on Collection : 28 & pH Range on pH Strip :@7-8 pH on pH strip
- 14. Carboys Nos for : as per barcode & Color & Appearance :light greyish tint
: Ind :25.000 , Dom :2.000 & Ind :51.000 , Dom :1.500
- 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	28
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.87
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	68
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1442
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	18
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	6.84
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	683
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	220
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	86
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	22

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 20/02/2024

Dr. S. N. Agravat

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:416584 - Analysis Completion:20/02/2024

Yarn / Textile processing involving any effluent/emission generating processes
including bleaching, dyeing, printing and colouring / LAB Inward : 103559

TEST REPORT

Test Report No. : 103559

Date: 20/02/2024

1. Name of the Customer : A.R. Enterprise - 10024
 2. Address : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : SCN-After SCN Inspection)
 4. Sample Collected By : D.S.Patel, SO
 5. Quantity of Sample Received : 0
 6. Code No. of the Sample : 416584
 7. Date & Time of Collection & Inwarding : 29/01/2024 , (1310 to 1310) & 30/01/2024
 8. Date of Start & Completion of Analysis : 30/01/2024 & 20/02/2024
 9. Sampling Point : untreated waste water collected from collection tank ~
 10. Flow Details (Remarks) : -----
 11. Mode of Disposal : for further treatment in to ETP
 12. Ultimate Receiving Body : 0
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 9-10 on pH strip
 14. Carboys Nos for : as per barcode & Color & Appearance :violet
 : Ind :25.000 , Dom :2.000 & Ind :51.000 , Dom :1.500
 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.00
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2410
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2690
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	190
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	28.72
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	975
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	452
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	1633
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2.6
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	665

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 20/02/2024

Dr. S. N. Agravat

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



SHOW CAUSE NOTICE ¹⁸²

PCB ID : 10024
Legal ID : 64224

ANNEXURE-RIV 44
Gujarat Pollution Control Board
Ahmedabad (City)
3rd Floor, Gujarat Pollution Control Board (Old Building)
Paryavaran Bhavan, Sector - 10A
Gandhinagar - 382010
Tele : (079) 27556631, 27556632

ACT : Air , Hazardous

Show Cause Notice DATE : 12/04/2024

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 29/01/2024 in order to verify the statements made by you in your application for Consent to Operate under the Air , Hazardous Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

- (1)Unit has provided one steam boiler (cap. 0.7 TPH) with only MDC , unit still not installed water scrubber as APCM as per CTE condition.
- (2)Unit has not maintained used cartridge record.

NOW THEREFORE, in exercise of the powers vested with this Board Under section 31(A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981 Under Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2008 notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

**For and on behalf of
Gujarat Pollution Control Board**

Dr. Tallika Patel, SSO


NO : SCN-798532 , 12/04/2024

A.R. Enterprise,
Plot No: Phase No:, OPP : PWD GUEST HOUSE,
CHANDOLA LAKE,DANILIMDA,
AHMEDABAD,
Dist : Ahmedabad, Tal : Ahmedabad, SIDC : Dani Limda
Phone : 0000000

COPY TO :-

The Unit Head(P.C.B.), Ahmedabad

For Your Information.

Messrs	183	(O) : 25351000 Fax : 25351000 E-mail : www.arshamshir@yahoo.com
SPECIALIST IN : EXPORT IN COTTON FABRICS & SCREEN PRINTING		 A. R. ENTERPRISE
120/1, Opp. P.W.D. Rest House, Nr. Chandola Talav, Danilimda Narol Road, Ahmedabad (Gujarat) INDIA.		Ref. No. : Date :

Page 1/2

000 (GPCB SCN Reply Letter 23-04-24)

To,
Gujarat Pollution Control Board Ahmedabad RO.
Gandhinagar – 382 010.

April 23, 2024.

Kind Attn. : Dr. Tarlika Patel, Regional Officer.Sub : Show Cause NoticeYour Ref. No: SCN No.: 798532, 12/04/2024ID.; 10024.


Dear Sir,

With reference to above, we wish to clarify matter as follows:

- Q.1 Unit has provided one steam boiler (cap. 0.7 TPH) with only MDC , unit still not installed Water Scrubber as APCM as per CTE condition.
Comp We are using White Coal (Bricked) & Fire Wood as fuel. So, we not install Water Scrubber as APCM. We assure you to install and commission Water Scrubber as and when required.
- Q.2 Unit has not maintained used cartridge record.
Comp We wish to inform you that we are maintaining record of used cartridge: Pre-treatment for RO Plant. We are attaching herewith copy of the same for your reference. Also we undertake to maintain records regularly.

With all above, we request you to please consider our case sympathetically and not to withdraw our CTE/CCA and allow us to continue operating our Unit as per CC&A.

Thanking You,
Yours Faithfully,

FOR. A. R. ENTERPRISE

PROP / AUTHORIZED SIGN.

CCWC: GPCB Gandhinagar HO- Unit Head: Ahmedabad City District, for information

184

Messrs

E-mail : www.arshamshir@yahoo.com



A. R. ENTERPRISE

SPECIALIST IN : EXPORT IN COTTON FABRICS & SCREEN PRINTING

120/1, Opp. P.W.D. Rest House, Nr. Chandola Talav,
Danilimda Narol Road, Ahmedabad (Gujarat) INDIA.

Ref. No. :

Date :

DETAILS OF CARTRIDGE USE

Month	Cartridge Use
Mar '23	5
April '23	8
May '23	7
June '23	9
July '23	11
Aug '23	17
Sep '23	21
Octo '23	10
Nov '23	8
Dec '23	28
Jan '24	32
Feb '24	20
Mar '24	10
Total	186



FOR. A. R. ENTERPRISE

PROP / AUTHORIZED SIGN.

DynamicPDF



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

ANNEXURE-RVI

PCB Id: 10024

1 Industry Details A.R. Enterprise

Outward No: 67699-21/11/2024

Email :
arshamshir@yahoo.com

Plot No: Phase No: ,
OPP : PWD GUEST HOUSE, CHANDOLA LAKE, DANILIMDA,
AHMEDABAD - 380028

Telephone :
0000000

DIST : Ahmedabad, TAL : Ahmedabad , SIDC : Dani Limda

Inspection Id : 826772 (H.O.Reference)

Ro Name : Ahmedabad (City)

2 Type / Scale / Sector / Status : RED / SMALL / Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / In Operation

3 Inspection Dt & Time : 19/11/2024 14:30 / Air , Water Person Contacted : Yasinbhai Samshir (owner)

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2014 , On Dt : 31/07/2015

Commissioned Dt : 15/12/2004 Production Start Dt : 15/12/2004 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 25.000 Dom : 2.000 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 51.000 Dom : 1.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Bore well

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): Zero Liquid Discharge / 0

10 Status of water consent Under the Water Act,1974: AWH-126834-21/03/2027 Last Inward:270724-22/03/2023[DEX]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Chemical Dousing Tank, P-Collection Tank, P-Flash Mixer, P-Floculator, P-Holding Tank, P-Pri Settling Tank, Primary, S-Sludge Dry Beds, T-Mlt. Effect Evaporator, T-Reverse Osmosis

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =2, Process =0 , ETP Cap = 70 , Capacity of All = 1.5

APCM Details : Dust Collector, Water Scrubber, Water Sprinkler

Fuel Used : Agro Waste/Briquettes

Stack Attached to : Boiler, Fuel Heater (Thermic)

14 TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]

15 Lab Charges Pending : Rs. 32830.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2023-2024 Water Cess Return : 2017-2018 HW Monthly Return : 2024-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
19/07/2024	NOT	05/09/2024	33A,,	811922	NOT	OTH	821025
29/01/2024	SCN	12/04/2024	---	769546	SCN	SCN	798532
17/07/2023	NOT	25/10/2023	33A,,	745215	NOT	OTH	756973

Monthly Patrak Data : Last Return : 202410 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 42769, ETP - 1801, APCM - 0	Meter Reading - 2975, Kilo Litre - 320	Meter Reading - 13919, Kilo Litre - 620

21/11/2024

1/6 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024 48

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ABD-AMC-456	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	01, 0	

Water Parameter

b	- Source of Water Supply	Bore well	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	

Remarks :

Site Observations during Inspection , PCB-ID: (10024)



Inspection Crux:

Water Observation:

Source of fresh water is bore well. Flow meter is provided with Borewell and reading observed was 3092.112 M3. Unit has obtained CGWA certificate for 72.50 KLD ground water extractions, which expired on 01/02/2024. Now, unit has applied for CGWA certificate renewal. The wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. Unit has provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO- 2, MEE and centrifuge. During visit, provided ETP units are found in operation. Unit has provided facility for sludge removal facility from secondary settling tank. As per flow meter provided the readings observed are, 1) After tertiary –14137 M3, 2) RO permeate -16086.123 m3, 3) RO reject – 2310.77.77 m3 and 4) MEE condensate – 1104 m3. Unit has maintained ETP logbook and Borewell logbook [451]-20/11/2024

Air Observation:

Unit has provided 1- Steam Boiler (Cap.: 0.75 TPH) with MDC and water scrubber and 1- TFH (Cap.: 400 U) with APH and MDC as an APCM with common Stack. Wood is used as fuel. During visit boiler, TFH and APCM are found in operation. One stack sample is collected from common stack. [451]-20/11/2024

Hazard Observation:

Unit is member of Eco care TSDF site, valid up to 13/02/2025 for disposal of ETP sludge. During visit @ 4 MT ETP sludge & 2.2 MT MEE salt observed stored. Contacted person instructed to dispose it. [451]-20/11/2024

General Observation:

This unit is visited w.r. to H.O. regarding NGT matter fresh IR. During visit unit is found in operation and bleaching and printing of cloth is going on. Unit has CCA for Bleaching and Printing of Cloth – 3,30,000 Meter/Month with ZLD conditions, valid up to 21/03/2027. Unit has provided jiggers – 8 nos., jet – 1 no., stentor – 1 no., flat belt – 02 nos., calendar – 1 no. and zero zero – 1 no. Unit has applied for CGWA renewal. Necessary written instructions are given to the person contacted during visit. Photographs of the site situations are attached herewith. This visit is carried out with Mr. S.L.Rangaparia, A.P.E., GCPC. [451]-20/11/2024
~ RO Comments/Reply :Unit visited wrt NGT matter as per HO instructions...-21/11/2024

I recommend : a. Keep on Records + Notings

W.C Notings: as per crux[451-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

મુલાકાત સમયે P+S+T ETP+UF+RO 1+RO 2+MEE ચાલુ જોવા મળેલ. MEE salt ને centrifuge કરે છે.

મુલાકાત સમયે એકમ ચાલુ જોવા મળેલ. Bleaching, Printing અને finishing activity ચાલુ જોવા મળેલ.

મંથલી પત્રક રેગ્યુલર અપડેટ કરવા.

Sludge ને TSDF site માં dispose કરવો.

મુલાકાત સમયે 800 kg boiler અને 400 U TFH ચાલુ જોવા મળેલ. Boiler સાથે MDC+ scrubber તથા TFH સાથે MDC APCM તરીકે લગાવેલ છે. APCM through common stack માંથી 1 air sample લીધેલ છે.



Gujarat Pollution Control Board

PCB Id: 10024 50

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
CGWA Renewalની Permission મેળવી, બોર્ડને જાણ કરવી.	823444(16/10/24)	---
મુલાકાત દરમ્યાન Boiler, TFH અને લગાવેલ APCM ચાલુ જોવા મળેલ.	823444(16/10/24)	---
એકમના ETPમાંથી કુલ 04- wastewater sample એકત્રિત કરેલ છે. 1) Collection of ETP 2) After Tertiary 3) RO Inlet 4) RO Reject	823444(16/10/24)	---
મુલાકાત દરમ્યાન એકમમાં Printing & Bleaching ચાલુ જોવા મળેલ.	823444(16/10/24)	---
છેલ્લાં 06-માસનાં Production, Raw Material, Water Consumption, ETP logbook, ETP Chemical Consumption, ETP Sludge & Evaporation residue generation & disposalનું ડેટા રજૂ કરવા.	823444(16/10/24)	---
મુલાકાત દરમ્યાન એકમમાં @03 MT ETP Sludge જોવા મળેલ, જે dispose કરી manifest સાથે બોર્ડને જાણ કરવી.	823444(16/10/24)	---
મુલાકાત દરમ્યાન P+S+T+UF+RO1+RO2+MEE+ Centrifuge કાર્યરત જોવા મળેલ.	823444(16/10/24)	---
7). એકમમાંથી ETP માંથી કુલ 4 sample ETP એકત્રિત કરેલ છે.	811922(19/07/24)	---
3). એકમમાં ETP sludge stock 1800 kg છે અને છેલ્લે last dispose date 31/03/2022 ના રોજ dispose કરેલ અને ત્યારબાદ sludge dispose કરેલ નથી.	811922(19/07/24)	---
2). એકમમાં P+S +T+ UF+RO1+ RO2+MEE+Centrifuge Provide કરેલ, મુલાકાત સમયે ETP કાર્યરત જોવા મળેલ.	811922(19/07/24)	---
1). મુલાકાત સમયે એકમમાં bleaching printing નું કામ ચાલુ જોવા મળેલ.	811922(19/07/24)	---
6). Renewal CGWA ની copy upload કરવી.	811922(19/07/24)	---
5). છેલ્લા ૬ માસના production, water consumption, WWG, ETP chemical consumption, sludge generation, evaporation residue ના data રજૂ કરવા.	811922(19/07/24)	---
4). Secondary settling tank માંથી sludge નિકાલ માટેની વ્યવસ્થા કરવી.	811922(19/07/24)	---
મુલાકાત દરમ્યાન MEE ચાલુ જોવા મળેલ છે, પરંતુ MEE Feed line ખૂબજ લાંબી હોવાથી MEE Feed line પર ફાલમાં લગાવેલ ફ્લોમીટર ને MEE inlet line પર નજીક ફ્લોમીટર લગાવી રેકોર્ડ નિભાવવો.	792495(02/05/24)	---
એકમનું ડ્રેનેજ કનેક્શન ચેમ્બર (જૂના ફોટોગ્રાફ મુજબ) તથા એકમના આગળના રસ્તા પર વચ્ચેથી આડા છેદથી કોર્પોરેશન દ્વારા દૂર કરવામાં આવેલ છે.	792495(02/05/24)	---
મુલાકાત દરમ્યાન એકમ ZLD શરતો અંતર્ગત ચાલુ જોવા મળેલ છે.	792495(02/05/24)	---
એકમના RO CIP Circulation tankથી ETPમાં આવતી લાઇન પર ફ્લોમીટર લગાવી logbook નિભાવવી.	792495(02/05/24)	---



Gujarat Pollution Control Board

PCB Id: 10024 51

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (10024)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	A-3	510 ltr for pm & 60 ltr for each so2 & nox / 110	1440-1510	REP	common stack attached to boiler and tfh through apcm ~	31/8452

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	30	cmn stk with blr & TFH	YES	DUS,WSC	Agro Waste/Briquette s	0.7 MT/d	not in operation during visit
2	Fuel Heater (Thermic)	0	cmn stk with blr & TFH	YES	DUS,WSP	Agro Waste/Briquette s	0.5 MT/d	not in operation during visit

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	3.600-M.T	COL,REU,STO,TRA
2	Concentration or evaporation residues	I -37.3	30.000-M.T	COL,DSS,STO,TRA
3	Used or Spent Oil	I -5.1	0.022-M.T	COL,CYC,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	2.400-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	bleaching & printing of cloth	0.000	330000.000 - MTS	0.000	Pls delete this
2	cloth processing (dyeing, printing & finishing)	330000.000	330000.000 - MTS	330000.000	Applying for CCA-Amend- ZLD

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	bleach liquor (solution)	2.000 - M.T
2	dyes & chemicals	0.400 - M.T
3	grey cloth	330000.000 - MTS
4	printing gum	0.150 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 27.000	WWG : 52.500	Water Source	Remark
1	Boiler Feed	15.000	1.000	Borewell	
2	Domestic Purpose	2.000	1.500	Borewell	
3	Mnfg Process	0.200	0.000	Borewell	
4	Wash Water	56.800	50.000	Borewell	47.5 KLPD water is recycled to RO Plant

H Solid Waste

Inspection Team : M.J.Shah, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

21/11/2024

5/6 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 10024 52

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By (M.J.Shah, SO)



Plant Machineries



Plant Machineries



Plant Machineries



ETP



ETP



Aeration tank



ETP



UF



RO-1



RO-2



MEE



Centrifuge



Boiler



TFH



MDC



Water scrubber

READING OF BORE METER				READING OF ETP OUTLET/RO			READING OF PERMIT METER			READING OF RO REJECT			READING OF CONDENSATE		
Date	Op. Read	W. Use	Clo. Read	Op. Read	Treated W.	Clo. Read	Op. Read	Treated W.	Clo. Read	Op. Read	Treated W.	Clo. Read	Op. Read	Treated W.	Clo. Read
01/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
02/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
03/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
04/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
05/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
06/11/24	2935	close	2935	13919	close	13919	15881	close	15881	2284	close	2284	1087.2	close	1087.2
07/11/24	2935	08	2935	13919	17	13936	15881	15	15876	2284	02	2286	1087.2	close	1087.2
08/11/24	2983	09	2982	13936	18	13954	15876	16	15772	2286	02	2286	1087.2	9	1087.2
09/11/24	2982	10	3002	13954	20	13974	15912	18	15930	2286	02	2286	1087.2	Nil	1087.2
10/11/24	3002	11	3013	13974	21	13995	15930	19	15929	2286	02	2286	1087.2	2.4	1087.2
11/11/24	3013	13	3026	13995	24	14019	15969	20	15929	2286	04	2286	1087.2	Nil	1087.2
12/11/24	3026	12	3038	14019	23	14042	15969	20	15989	2286	03	2297	1087.2	Nil	1087.2
13/11/24	3038	10	3048	14042	20	14062	15989	18	16007	2297	02	2301	1087.2	9	1101.2
14/11/24	3048	close	3048	14062	close	14062	16007	close	16007	2301	close	2301	1101.2	close	1101.2
15/11/24	3048	11	3059	14062	21	14083	16007	19	16026	2301	02	2303	1101.2	Nil	1101.2
16/11/24	3059	12	3071	14083	23	14106	16026	20	16046	2303	03	2306	1101.2	3	1104.2
17/11/24	3071	13	3084	14106	24	14130	16046	20	16066	2306	04	2310	1104.2	Nil	1104.2

ETP logbook

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ
પ્રાદેશિક કચેરી : અમદાવાદ(શહેર)


બોર્ડના, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ (યુનિટ હેડ), જ્ઞાંવરણ ભવન, સેક્ટર -10-એ, ગાંધીનગર - 382010 Website : <http://gpcbagn.gujarat.gov.in>
 Email ID (Regional Officer) : ro-gpcb-ahmc@gujarat.gov.in
 Email ID (Unit head) : uh-gpcb-ahmc@gujarat.gov.in

સ્થળ તપાસની નિરિક્ષણ નોંધ

આઈ.ડી. નં. 10024/2024 કેટેગરી/સ્કેલ : R.S.S. / J.S.S. Latitude/longitude 23.0836 72.8850

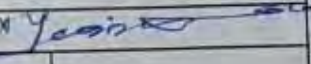
શ્રીમાન,
 આપશ્રીને જણાવવાનું કે, આજ તા. 19/11/24 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમિયાન હવા/પાણી/જોખમી કચરા/..... ના નમૂના પૃથ્થકરણ અર્થે એકત્રીત કરેલ છે.
 આપશ્રીના એકમની મુલાકાત દરમિયાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટીઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકસાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળ સ્થિતિ/મુદ્દાઓ/સૂચનાઓ આપવામાં આવે છે.
 આ પરત્વે આપશ્રીને નીચે લેખિતમાં રજૂઆત કરી શકો છો અથવા લેખિત ખુલાસો/સ્પષ્ટતા/પુર્વતા અહેવાલ કામકાજના દિન-03 માં બોર્ડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Email થી રજૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમિયાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટીઓ/ક્ષતિઓ/ખામીઓ:
 1) કોઈકાઈ અક્ષય સેક્ટર યામ કોલ મશીન, Blasting, Painting અને
 2) Finishing activity યામ કોલ મશીન.
 3) 2) કોઈકાઈ અક્ષય P+S+T ભાગ + UF + RO-1+RO-2 + MFF યામ કોલ
 4) મશીન, MFF સાથે સંતર્કિત છે.
 5) કોઈકાઈ અક્ષય 8 800 kg Boiler અને 400 U TM યામ કોલ મશીન, Boiler
 સાથે MFC + SPSUBER નો TM સાથે MFC સાથે નોંધેલો છે. AECM
 H2O vapor common stack થી Air sample નોંધેલો છે.
 6) Sludge ને TDF site માં dispose કરેલો.
 7) મશીન પાસે કચરા અવશેષ કરેલો.

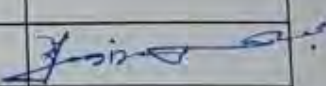
ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી, M. J. Shah (SO) - 

(અધિકારીઓના નામ, હોદ્દો, સહી): S. L. Rangbhaiya (APPL)

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજૂઆત :
 (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમિયાન અધિકારીશ્રીએ મુદ્દાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે., જેમાં,
 (૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું. 

(૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદ્દા નં. સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજૂઆત છે.

એકમના પ્રતિનિધી/આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી: 
 તા. : 19/11/24 (over)



ANALYSIS REPORT FOR AIR

TYPE : Stack-Emission

196

ANNEXURE-RVII

Gujarat Pollution Control Board

Central Laboratory 58

Paryavaran Bhavan

Sector-10A

Gandhinagar-382010

Tele:23222756

Sample ID:461195 - Analysis Completion:20/11/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 110902

1. Name & : A.R. Enterprise - 10024
2. Address of the Unit : Plot No: Phase No: ,OPP : PWD GUEST HOUSE,CHANDOLA LAKE,DANILIMDA AHMEDABAD - 380028,Taluka : Ahmedabad, District : Ahmedabad, GIDC : Dani Limda
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : M.J.Shah, SO
5. Date & Time of Collection & Receipt : 19/11/2024, (1440 to 1510)
6. Date of Start & Completion of Analysis : 20/11/2024 & 20/11/2024
7. Sampling Point : Common stack attached to Boiler and TFH through APCM ~
8. Fuel : Wood
9. APCM : MDC+WS
10. Thimble & Weight (gm) : 31/8452
11. Temperature on Collection : 110 & Volume-Absord Media : 50 ml for each
12. Volume-Gas Passed : 510 ltr for PM & 60 ltr for each SO2 & NOx
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	20
2	SO2-Stack (PPM)	PPM	IS: 11255 (Part - 2), 1985 (Reaffirmed 2009)	5 - 500 mg/NM3	11.25
3	NOX-Stack	PPM	IS:11255(Part-7), 2005	5 - 500 mg/NM3	0.122

Laboratory Remarks : Approved By:682-ae_682 Dt.: 20/11/2024

Aggravat. no.

Dr. S. N. Agravat

Field Observation : most urgent (ngt matter)



અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

એડી.સીટી ઈજનેર શ્રીની કચેરી - દક્ષિણ ઝોન

અમદાવાદ મહાનગર સેવા સદન (દક્ષિણઝોન)

"દક્ષિણઝોન ઓફિસ બિલ્ડીંગ", રામબાગ પાસે, મણીનગર, અમદાવાદ - ૩૮૦૦૦૮

ફોન નં : ૨૫૪૬૫૨૫૫ / ૨૫૪૬૫૨૯૯, એક્સ. - ૩૦૭, ફેક્સ નં. - ૨૫૪૫૨૨૫૩

આર.પી.એડી.

તા. ૧૪.૦૫.૨૦૨૪

પ્રતિશ્રી,
યુનિટ હેડ ઓફીસર શ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
પર્યાવરણ ભવન સેક્ટર ૧૦-એ
ગાંધીનગર - ૩૮૨૦૧૦

ઈજનેર દક્ષિણ ઝોન
પોસ્ટ આફિસ
નં. P-૩૯૫
તા. ૧૫/૫/૨૪

જાવક

અમ. મ્યુનિ. કોર્પોરેશન
દક્ષિણઝોન-ઈજનેર
એડી. સીટી. ઝોન
ઈનાવર્ડ નંબર : AI/૩૯૫
તારીખ : ૧૫/૫/૨૪

વિષય :- દક્ષિણ ઝોન બહેરામપુરા વોર્ડમાં અ.મ્યુ.કો. ની ડ્રેનેજ લાઈનમાં જોડાયેલ ઈન્ડસ્ટ્રીયલ કનેક્શન કાપવા અંતર્ગત ચાલતી ડ્રાઈવ મારફતે એ.આર.એન્ટરપ્રાઈઝ કનેક્શન મ્યુ.ડ્રેનેજ ન હોવા બાબત.

મે. શ્રી

ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે દક્ષિણ ઝોન બહેરામપુરા વોર્ડમાં અ.મ્યુ.કો. ની ડ્રેનેજ લાઈનમાં જોડાયેલ ઈન્ડસ્ટ્રીયલ કનેક્શન કાપવા અંતર્ગત તા: ૩૧.૦૩.૨૦૨૪ ની ડ્રાઈવ મારફતે કાપવામાં આવેલ કનેક્શનોનો રીપોર્ટ અત્રેથી આપને ખાતે મોકલી આપવામાં આવેલ, આપને ખાતે અત્રેથી મોકલી આપવામાં આવેલ એ.આર.એન્ટરપ્રાઈઝ ૧૨૦/૧, પી.ડબલ્યુ.ડી. રેસ્ટ હાઉસ, ચંડોળા તળાવ દાણીલીમડા ના ડ્રેનેજ કનેક્શન મ્યુ.ડ્રેનેજમાં છે તેમ શરત ચૂકથી અત્રેથી રીપોર્ટ કરવામાં આવેલ. પરંતુ તા:૩૧.૦૩.૨૦૨૪ ની ડ્રાઈવ મારફતે એ.આર.એન્ટરપ્રાઈઝની પ્રીમાઈસીસ માંથી આવતું કોઈ કનેક્શન માલૂમ પડેલ ન હતું.

સદર બાબતે એ.આર.એન્ટરપ્રાઈઝ મારફતે ડે.સીટી ઈજનેર ઇ.નં.:૩૦૩, તા:૦૬.૦૫.૨૦૨૪ ના રોજ આવેલ અરજીમાં તેઓનું ડ્રેનેજ કનેક્શન મ્યુ.ડ્રેનેજ માં ન હોવા છતાં તથા તેમનો ઝેડ.એલ.ડી. પ્લાન્ટ સંપૂર્ણ કાર્યરત હોવા છતાં મ્યુ.કોર્પોરેશન દ્વારા કરવામાં આવેલ રીપોર્ટમાં તેઓનું કનેક્શન મ્યુ.ડ્રેનેજ માં જોડાયેલું છે. જેથી અત્રેના ખાતેથી તા:૦૮.૦૫.૨૦૨૪ ના રોજ વિઝીટ કરવામાં આવેલ, સદર વિઝીટ દરમ્યાન ચકાસણી કરતાં તેઓનું કોઈ જોડાણ મ્યુ.ડ્રેનેજ માં થયેલ હોય તેમ માલૂમ પડેલ નથી. જેથી તેઓના યુનિટનું મ્યુ.ડ્રેનેજમાં કનેક્શન ન હોઈ તે બાબત જણમાં લઈ આપને ખાતેથી જે તે આગળની કાર્યવાહી કરવાની થાય છે. તેઓની અરજીમાં આપને ખાતેથી થયેલ વિઝીટ દરમ્યાન ઝેડ.એલ.ડી. પ્લાન્ટ યોગ્ય રીતે ચાલતો માલૂમ પડેલ છે.

P.R. Sheth
15/5/24
એડી.સીટી ઈજનેર
દક્ષિણઝોન

બીડાણ: ૧. જી.પી.સી.બી. દ્વારા આપવામાં આવેલ ઝેડ.એલ.ડી. રીપોર્ટની કોપી.

નકલ રવાના:- એ.આર.એન્ટરપ્રાઈઝ, ૧૨૦/૧, પી.ડબલ્યુ.ડી. રેસ્ટ હાઉસ, ચંડોળા તળાવ દાણીલીમડા, નારોલ રોડ, અમદાવાદ.